

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**TP 51-A/2016(CA 151 of 2014) with TP 51-B/2016(CA 152 of 2014) with TP  
51/2016 (CP 116 of 2013)**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2020**

Name of the Company: Mr Girish Virprasad Jetly & Ors  
V/s  
Sudama Chemtech Pvt Ltd & Ors

Section 397-398 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

**ORDER**

Advocate, Ms. Noopur K Dalal appeared on behalf of the Petitioner.

Sr. Advocate, Mr. Navin Pahwa appeared on behalf of the Respondent.

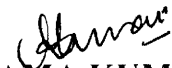
Pleadings are complete.

Both parties are directed to file their written submission within one week.

List the matter on 25.01.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**



**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 1st day of December, 2020